

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 36(ND)14  
CA. NO.

**CORAM:**

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017**

**NAME OF THE COMPANY: M/s. Sharma Industries Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: For Petitioner (s): Mr. Diggai Pathak, Advocate for P-1,2

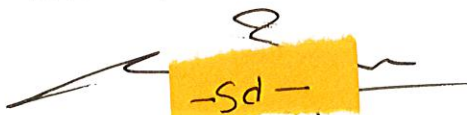
For Respondent (s): Ms. Manisha Choudhary, Advocate  
Mr. Karan Malhotra Advocate  
Mr. Mansumyek Singh, Advocate for R-3  
Ms. Shweta Sharma, Advocate for R-7, 8, 10, 11 & 12  
Mr. Nahush Jain, Advocate  
Mr. M.L.Sharma, Advocate for R-1, 2, 4, 6 & 9

**Order**

This file has not been listed since the constitution of the NCLT, since an order of the CLB was impugned and is still pending adjudication before the Hon'ble High Court of Delhi.


This file has been taken on C.A No. 214/2017 filed by the respondents. Notice of the same is accepted by the Id. counsel for the petitioner. Reply, if any, be filed. Let the additional sets of the paper book also be filed by both the parties.

To come up for final arguments on 24<sup>th</sup> October 2017.

  
-Sd-

[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

  
-Sd-  
[ INA MALHOTRA ]  
MEMBER [J]